

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND :MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 19th February, 2021

NO. HC.VII-167(Pt.-VIII)/2014/ 1164 /A #### The Hon'ble High Court has been pleased to nominate the following Grade-III Trainee Judicial Officers, who are undergoing Field training in the establishment of District & Sessions Judge, Kamrup(M), Guwahati to attend the online training programme from the Judicial Academy, Assam on "**Role of Judiciary in Forest and Wildlife**" to be organised by the Central Academy for State Forest Service (CASFOS), Dehradun on **24th and 25th February, 2021** from **9:30 A.M. to 5:00 P.M.**

Sl. No.	Name of Trainee Judicial Officers with designation
1	Shri Bido Sora, JMFC-cum-Civil Judge (Jr. Divn.), Anini, Dibang Valley District
2	Ms. Rido Pina, JMFC-cum-Civil Judge (Jr. Divn.), Changlang District
3	Shri Dene Mena, JMFC-cum-Civil Judge (Jr. Divn.), Jamin, Kra Dadi District
4	Shri Tashi Wangchu, JMFC-cum-Civil Judge (Jr. Divn.), Panging, Siang District
5	Shri John Tech, JMFC-cum-Civil Judge (Jr. Divn.), Daporijo, Upper Subansiri District
6	Smti Chandrama Talukdar, Munsiff No.2, Goalpara, Assam
7	Smti Priyanka Saikia, Munsiff No.2 Sonitpur, Tezpur, Assam
8	Smti Madhumita Naroh, JMFC, Golaghat, Assam

The above nominated Trainee Judicial Officers are directed to provide the following information through e-mail at: casfos.dd-mef@gov.in/rameshifs@gmail.com.

- (a) Name/Designation of the officer.
- (b) Place of posting with complete address.
- (c) Contact details (viz. Cell number & Email ID)

By order,

Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/1165-1176/A,

Dated: 19.02.2021

Copy for information & necessary action to:

1. The Principal, Central Academy for State Forest Service (CASFOS), Dehradun-248006.
2. The Director, Judicial Academy, Assam.
3. The Registrar (Vigilance/ Admin.), Gauhati High Court, Guwahati.

4. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judge, Kamrup (M), Guwahati.
(She is requested to inform the Trainee Judicial Officers, who are undergoing field training).
6. The Trainee Judicial Officers concerned.
(They are requested to attend the training programme from the Judicial Academy, Assam, accordingly)
7. The Private Secretary to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice Kalyan R. Surana, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice Mir Alfaz Ali, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
11. The CA to the Registrar General, Gauhati High Court, Guwahati.
12. Office file.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapar
19.02.24

REGISTRAR (JUDICIAL)